

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI BENCH  
OA No.131 of 2020 (SZ)**

**IN THE MATTER OF:**

**JAYACHANDRAN, RANIPET DISTRICT & ANR.**

**.....APPLICANT(S)**

**VERSUS**

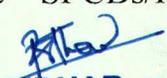
**THE MINISTRY OF ENVIRONMENT,  
FOREST & CLIMATE CHANGE AND ORS.**

**.... RESPONDENT(S)**

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1, THE  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE.**

I, R. Sridhar, S/o P. Rengarajan, aged about 41 years, currently working as Scientist 'D' in the Integrated Regional Office (Southern Eastern Zone) of the Ministry of Environment, Forest and Climate Change (MoEF & CC), at Chennai do hereby solemnly affirm and declare as under:

1. That I am duly authorized by the Ministry of Environment, Forest and Climate Change, Respondent No.1 to swear this affidavit and I am conversant with the facts and circumstances of the present case and am thereby competent to depose as under:
  
2. That the answering Respondent no.1 is primarily engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution, prescribing environmental standards which are implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs). The SPCBs/PCCs

  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
Scientist - D  
Government of India  
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Regional Office (South Zone) - Chennai.

are required to enforce these standards and monitor the compliance by industries.

Besides, the concerned State Pollution Control Boards/ Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protection and improving the quality of environment as well as prevention, control and abatement of environmental pollution, including pollution from industries as in the instant matter.

3. It is humbly prayed that the Hon'ble Tribunal may kindly pass such order(s) as may deemed fit and proper in the facts and circumstances of this case.



**DEPONENT**  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
Scientist - D  
Government of India  
Ministry of Environment Forest & Climate Change  
Regional Office (South Zone) - Chennai.

**VERIFICATION:**

Verified at Chennai on this the 7<sup>th</sup> day of June 2021 that the contents of this reply affidavit based on official record(s) maintained and information available in the office are correct to my knowledge and belief. No part of it is false and nothing has been concealed there from.



**DEPONENT**  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
Scientist - D  
Government of India  
Ministry of Environment Forest & Climate Change  
Regional Office (South Zone) - Chennai.